



Release Order No: RRD-1/1435/9246/2026

Order Releasing Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 15756 and 15756 of 2026
Certificate No. 9246 of 2026

**The Principal Officer /
Chairman & Managing Director / CEO
All Banks in India / All the Mutual Funds in India.
NSDL/CDSL, Mumbai**

**Attachment Proceeding No. 15756 and 15757 of 2026 - Release of attachment of
Bank Accounts / Lockers, Demat Accounts & Mutual Fund Folios**

1. Whereas Recovery Certificate No. 9246 of 2026 dated July 27, 2026 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 10,31,000/- (Rupee Ten Lakh and Thirty-One Thousand Only) along with interest / costs / charges / expenses etc. against Narendrasinh J Chauhan (PAN - ADDPC8110B), Soham Narendrasinh Chauhan PAN - BUVPC6411K), Ranjitsinh Gambhirsinh Solanki (PAN - BGPPS4695P), Jagrutiben N Chauhan (PAN: AFPPC4427F), Jignasha Ranjitsinh Solanki (PAN - CKVPS1247L), Vilasben Ashokkumar Parmar (PAN - ACHPP0872C), Kajal Jitendrakumar Chauhan (PAN - AJRPC5643D) and Jitendrakumar J Chauhan (PAN - AENPC7574A) in the matter of Shubhlaxmi Jewel Art Limited ["Defaulters"] for non-payment of penalty imposed by AO vide Order No. Order/ AK/DS/2026-27/32412-32419 dated May 21, 2026.

2. And whereas Notices of Attachment dated August 21, 2026 in the above proceedings were issued attaching the Bank Accounts / Lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;

3. And whereas SEBI has recovered the entire outstanding amount due including interest and cost towards full and final settlement of the demand raised in the aforesaid recovery certificate.



4. In view of the above, you are hereby directed to release the attached Bank Accounts/ lockers, Demat Accounts and Mutual Fund Folios of the Defaulter, pursuant to **Attachment Proceeding No. 15756 and 15757 of 2026 only**. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.

Given under my hand and seal at Mumbai this 28th Day of August 2026.

Seal



J. Ashok Kumar

RECOVERY OFFICER

J. ASHOK KUMAR

जे. अशोक कुमार

Recovery Officer

वसूली अधिकारी

Securities and Exchange Board of India

भारतीय प्रतिभूति और विनिमय बोर्ड

Mumbai

मुंबई

Copy to:

Narendrasinh J Chauhan (PAN - ADDPC8110B)	Plot No. 1900 Laxmi Krupa Atabhai Road Shashiprabhu Chowk Rupani Bhavnagar-364001 Gujarat India
Soham Narendrasinh Chauhan (PAN - BUVPC6411K)	Plot No. 1900 Laxmi Krupa Atabhai Area Near Shashiprabhu Chowk Rupani Bhavnagar-364001 Gujarat India.
Ranjitsinh Gambhirsinh Solanki (PAN - BGPPS4695P)	3/26 Gayatrinagar Nr Adarsh Nagar Naranpura, Ahmedabad - 380013 Gujarat India
Jagrutiben N Chauhan (PAN: AFPPC4427F)	Plot No. 1900 Laxmi Krupa Atabhai Area, Near Shashiprabhu Chowk Rupani Bhavnagar-364001 Gujarat India
Jignasha Ranjitsinh Solanki (PAN - CKVPS1247L)	3/26 Gayatrinagar, Near Ptrakar Colony Naranpura Ahmedabad-380013 Gujarat India
Vilasben Ashokkumar Parmar (PAN - ACHPP0872C)	C/73 Ananya Bunglows Nr. Anandwadi Bus Stop Isanpur Ahmedabad - 382443 Gujarat India
Kajal Jitendrakumar Chauhan (PAN - AJRPC5643D)	Plot No. 1900 Laxmi Krupa Atabhai Area Near Shashiprabhu Chowk Rupani, Bhavnagar-364001 Gujarat India
Jitendrakumar J Chauhan (PAN - AENPC7574A)	Plot No. 1900 Laxmi Krupa Atabhai Area Near Shashiprabhu Chowk Rupani Bhavnagar-364001 Gujarat